

List of total no. of cases randomly allocated during the month of JULY-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	16
					Counter Claim	0
					OMP (I) Comm	22
					OMP (COMM)	1
					Misc. DJ	2
					Misc. Ex	1
					Execution (Comm)	7
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	14
					OMP (I) (COMM)	8
					M/DJ	1
					EXECUTION	11
					M.EXECUTION	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	13
					OMP (I) Comm	12
					OMP (COMM)	1
					MIS DJ	6
					RBT	2
					Execution (Comm)	7
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	14
					EXECUTION (COMM)	6
					OMP (COMM)	1
					MISC. APPLICATION	2

					A.ARB.(COMM)	1
					OMP (I) (COMM)	18
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	2
					OMP (E) (COMM)	1
					OMP (I) (COMM)	2
6	TIS HAZARI COURT	CENTRAL	SH. NEELAM SINGH, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	41
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	5
					OMP(I) COMM + OMP(COMM)	9
					EXECUTION	3
					MISC. DJ	2
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	13
					EXECUTION	12
					OMP (I) (COMM)	16
					MISC.DJ	2
					CONTEMPT PETITION	1
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	13
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	55
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	18
					OMP(I)COMM	32
					EXECUTION (COMM	6
					MISC DJ	2

					X COMM AWARD BY ARB COMM	3
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) + COUNTER CLAIM	17+1
					OMP(I) COMM	12
					EXECUTION	3+1 ( Restored)
					MISC. DJ + MISC EX	4
					OMP ( COMM)	1
<b>TOTAL</b>						<b>289</b>
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	15
					OMP (I)	32
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	2
					Contempt Petition	
					Execution	7
					M-Ex	2
					Ex Arb Comm	4
15			MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	33
					OMP COMM	30
					EXECUTION COMM	12
					MISC DJ	1
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	16
					OPM(I)/ARBITRATION/MISC COMM	17
					MISC DJ	3

					COUNTER CLAIM	0
					EXECUTION	10
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	23
					Execution (comm)	11
					OMP (COMM)	0
					OMP (I) (COMM)	35
					ARB. A (COMM)	0
					MISC. DJ	5
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	17
					EX (COMM)	12
					OMP(I)(COMM)	57
					MISC(DJ)	3
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	17
					OMP(I)(COMM)	46
					EXECUTION (COMM)	10
					EX. COMM AWARD	8
					MISC DJ/ CIV DJ	1
					COUNTER-CLAIM	1
					OMP (COMM)	1
<b>TOTAL</b>						<b>431</b>
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA DISTRICT JUDGE (COMMERCIAL COURT)-01	PARAMCHALA,4 (COMMERCIAL COURT)	CS(COMM)	43
					TRADE MARK	4
					ARBITRATION U/S 9	8
					ARBITRATRATION U/S 34	10

					OTHER ARBITRATION CASES	0
					MISC. DJ/ COUNTER CLAIM	4
					EXECUTION(COMM)	9
21			SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	45
					EX(COMM)	21
					OMP (COMM)	9
					OMP (I) (COMM)	47
					COUNTER CLAIM	1
					MISC. DJ	5
22			MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	27
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	12
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	7
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	4
					APPLICATION U/S 151 OF CPC	4
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	13
<b>TOTAL</b>						279
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	21
					EX. COMM.	3
					OMP COMM.	2
					OMP (I) COMM.	251
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	4
				503	EX. COMM.	5
				503	OMP (I) COMM.	16
25			SH. SANDEEP YADAV	614	CS (COMM)	17
					EX. COMM.	1

					EX. COMM. (AWARD)	1
					OMP (I) COMM.	222
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	13
					EX. COMM.	1
					OMP COMM.	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	285
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	13
					EX. COMM.	5
					OMP COMM.	3
					EX. COMM. (AWARD)	4
					OMP (I) COMM.	233
<b>TOTAL</b>						1103
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	28
29	Saket COURT		MS. NIKHIL CHOPRA, DISTRICT JUDGE	14	COMMERCIAL	43
30	Saket COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit. & Execution Petition	23
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	31
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	4
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	-
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-15 EX-07-,MISS DJ -o OMP ( COMM-5, CS DJ-o (COM)-o, ARBA -o, RTI -o	27
<b>TOTAL</b>						114

36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	12
					OMP(COMM)-73	0
					OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	16
					OMP(COMM-73)	0
					OMP (COMM)-77	0
<b>TOTAL</b>						28
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	20
					MISC. DJ	5
					EXECUTION PETITION	14
<b>Total</b>						39
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	4
					EXECUTION	2
					MISC.DJ CASE	2
40			MS. KIRAN BANSAL	56	CS(Comm)	23
				56	EX COMM	6
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	22
					EXECUTION	9
					MISC.DJ CASE	2
					OMPCOMM	1
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	2
					Ex	1
						1
<b>Total</b>						76
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	44

					OMP	142
					MISC DJ	2
					EX	13
44			SH.VINOD YADAV	759	CS(COMM)	52
					OMP	86
					MISC DJ	2
					EX	19
<b>Total</b>						360
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	54
					OMP(Comm)& OMP (Comm)	51
					EXECUTION	32
					Misc. Application DJ	7
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	59
					OMP(Comm)& OMP (Comm)	28
					EXECUTION	20
					MISC DJ	5
<b>Total</b>						256
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	19
					OMP (I) (COMM.)	2
					EX COMM AWARD	3

48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	11
					OMP (I) (COMM.)	1
					COUNTER CLAIM	1
					EX COMM AWARD	2
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	16
					OMP (I) (COMM.)	3
					COUNTER CLAIM	1
					EX COMM AWARD	8
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
					OMP (COM)	1
					EX COMM AWARD	3
<b>TOTAL</b>						80
<b>GRAND TOTAL</b>						<b>2975</b>